

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE GOPINATH.P.
FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942
W.P(C) NO.9612 OF 2020

PETITIONERS :

1. THE APPELLATE AUTHORITY & PRINCIPAL,
TKM COLLEGE OF ENGINEERING,
MUSALIAR HILLS, KARUVELIL P.O., EZHUKONE,
KOLLAM - 691505.
2. THE PUBLIC INFORMATION OFFICER,
TKM ENGINEERING COLLEGE,
KOLLAM - 691 505.

BY ADVS. SRI GEORGE POONTHOTTAM (SR.)
SMT. NISHA GEORGE

RESPONDENTS :

1. THE STATE INFORMATION COMMISSION OF KERALA,
PUNNEN ROAD, THIRUVANANTHAPURAM - 695 0001
REPRESENTED BY THE CHIEF INFORMATION COMMISSIONER.
2. K.CHANDAPILLAPANICKER,
VYRAMONPANAYIL NO.37,
NAVAJYOTHY NAGAR, TOWN LIMIT,
KADAPPAKADA, KOLLAM-691008.

R1 BY SRI. GOVERNMENT PLEADER K.P.HARISH
R2

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

Dated this the 8th day of May, 2020

ORDER

Admit.

Standing Counsel takes notice for first respondent. Notice by speed post to the second respondent.

In the light of the statement in Ext.P10 that the 2nd respondent is not interested in getting a copy of the documents applied for under the provisions of the Right to Information Act, there will be an interim stay of Ext.P9 pending disposal of the writ petition.

GOPINATH.P, JUDGE